

BY SPEED POST

**F.No. A-12018/10/2012-Ad.IIB
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs**

New Delhi, the 12th May, 2016

To

All Chief Commissioners/ Directors General of Customs and Central Excise
(as per standard list)

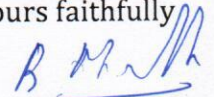
Subject: Uploading of draft Recruitment Rules for the posts of Superintendent of Central Excise, Superintendent of Customs (Preventive) and Customs Appraiser - regarding.

Madam/ Sir

I am directed to say that draft amendment to the Recruitment Rules for the posts of Superintendent of Central Excise, Superintendent of Customs (Preventive) and Customs Appraiser have been approved by the Board and the same are being uploaded in the website of CBEC.

2. You are requested to bring the aforementioned draft RRs to the notice of all stakeholders, under your jurisdiction, inviting their comments, if any, within 30 days from the date of posting of this letter in the official website of CBEC.

Yours faithfully



(B. K. Manthan)

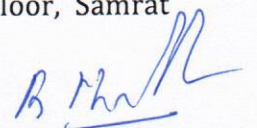
Under Secretary to the Govt. of India

Tel. No. 23095584

Copy (with a request to upload this letter along with all three draft RRs (enclosed with this letter) in the official website of CBEC at the earliest) to-

Directorate General of Systems & Data Management, 4th & 5th Floor, Samrat Hotel, Chanakyapuri, New Delhi - 110021

Encl. - as stated



(B. K. Manthan)

Under Secretary